## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

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PRESENT: SHRI C	Ch. MOHD SHARIEF TARIQ, MI	EMBER-JUDICIAL	
APPLICATION NUMBER	:		
PETITION NUMBER	: CP/511/ (IB)/CB/2017		
NAME OF THE PETITIONER(S)	) : LLOYD INSULATION	S INDIA LTD	
NAME OF THE RESPONDENT(S	S) : CETHAR LTD		
UNDER SECTION	: 9 RULE 6 OF INSOLVENO	: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE	
	REPRESENTATION BY	REPRESENTATION BY WHOM	

1. K. Crowtham Kumar Athiban Vijay A12

Counsel for third party applicant

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2. C. S. LOWANATHAN.

2. Subramenigens (For Respondent)

## <u>ORDER</u>

Counsel for the Applicant present. Counsel for the IRP also present. Copy of the Application along with the documents produced has been given to the Counsel representing the IRP in open Court by the Counsel for the Applicant. Counsel for the Respondent is directed to file reply by giving copy to the other side before next date of hearing. Applicant is also directed to send private notice to R3 and file proof of service. Put up on 11.12.2017 at 10.30 A.M.

← Sel-MEMBER (JUDICIAL)

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